

Fourteenth Loksabha

Session : 4

Date : 24-03-2005

Participants : [Kyndiah Shri Paty Ripple](#), [Patel Shri Praful](#), [Taslimuddin Shri](#), [Aiyar Shri Mani Shankar](#), [Velu Shri R.](#), [Chidambaram Shri P.](#), [Dev Shri Sontosh Mohan](#), [Jagadeesan Smt. Subbulakshmi](#), [Reddy Shri Sudini Jaipal](#), [Kumar Smt. Meira](#), [Chidambaram Shri P.](#)

Title: Papers laid on the Table by members/Ministers.

12.00 hrs.

PAPERS LAID ON THE TABLE

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री तस्लीमुद्दीन) : अध्यक्ष महोदय, श्री शरद पवार की ओर से, उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय की वार् 2005-2006 की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ -

(Placed in Library, See No. LT 1870/2005)

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF CULTURE (SHRI S. JAIPAL REDDY): Sir, I beg to lay on the Table-

A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for the year 2005-2006.

(Placed in Library, See No. LT 1871/2005)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Kolkata, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Asiatic Society, Kolkata, for the year 2003-2004.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 1872/2005)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Mumbai, for the year 2003-2004, along with Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Children's Film Society, India, Mumbai, for the year 2003-2004.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 1873/2005)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table a copy of the statement (Hindi and English versions) on Quarterly Review of the trends in receipts and expenditure in relation to the budget during the third quarter of the financial year 2004-2005, under sub-section (1) of section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

(Placed in Library, See No. LT 1874/2005)

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Tribal Affairs for the year 2005-2006.

(Placed in Library, See No. LT 1875/2005)

THE MINISTER OF PETROLEUM & NATURAL GAS AND MINISTER OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Panchayati Raj for the year 2005-2006.

(Placed in Library, See No. LT 1876/2005)

THE MINISTER OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Social Justice and Empowerment for the year 2005-2006.

(Placed in Library, See No. LT 1877/2005)

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): Sir, I beg to lay on the Table-

A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Heavy Industries and Public Enterprises for the year 2005-2006.

(Placed in Library, See No. LT 1878/2005)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Bharat Yantra Nigam Limited and its subsidiaries, Kolkata, for the year 2003-2004.

(ii) Annual Report of the Bharat Yantra Nigam Limited and its subsidiaries , Kolkata, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 1879/2005)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Civil Aviation for the year 2005-2006.

(Placed in Library, See No. LT 1880/2005)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): Sir, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Railway Information Systems, New Delhi, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Railway Information Systems, New Delhi, for the year 2003-2004.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1881/2005)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, on behalf of Shri S.S. Palanimanickam, I be to lay on the Table –

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 21 of the Coinage Act, 1906:-

(i) The Coinage (Standard Weight and Remedy of Commemorative Coins) of the Hundred Rupees

(containing Silver 50%, Copper 40%, Nickel 5% and Zinc 5%) and Two Rupees (containing Copper 75% and Nickel 25%) coined on "150 Years of Railways in India" (Amendment) Rules, 2004 published in Notification No. G.S.R. 763 (E) in Gazette of India dated the 24th November, 2004.

The Coinage (Standard Weight and Remedy of Commemorative Coins) of the Hundred Rupees (containing Silver 50%, Copper 40%, Nickel 5% and Zinc 5%), Ten Rupees (containing Copper 75% and Nickel 25%) and One Rupee Ferritic Stainless Steel (containing Iron 82% and Chromium 18%) coined in honour of "VEER DURGADASS" (Amendment) Rules, 2004 published in Notification No. G.S.R. 764 (E) in Gazette of India dated the 24th November, 2004.

(Placed in Library, See No. LT 1882/2005)

A copy of the Detailed Demands for Grants (Hindi and English versions) of the Parliament, Secretariats of the President and Vice-President for the year 2005-2006.

(Placed in Library, See No. LT 1883/2005)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI SUBBULAKSHMI JEGADEESAN): Sir, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Pt. Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pt. Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2003-2004.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1884/2005)

(3) A copy of the Forty-first Report (Hindi and English versions) of the Commissioner for Linguistic Minorities for the period from July 2002 to June

2003 under article 350 B (2) of the Constitution.

(4) A copy of the Explanatory Note (Hindi and English versions) of the Report mentioned at (3) above.

(Placed in Library, See No. LT 1885/2005)

(5) (i) A copy of the Annual Reports (Hindi and English versions) of the National Commission for Backward Classes, New Delhi, for the years 2001-2002 and 2002-2003.

(Placed in Library, See No. LT 1886/2005)

For
2001-
2002

(Placed in Library, See No. LT 1887/2005)

(ii) A copy of the Memorandum of Action Taken (Hindi and English versions) on the advices tendered by the National Commission for Backward Classes, New Delhi, for the years 2001-2002 and 2002-2003.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 1888/2005)
